

**NATIONAL COMPANY LAW TRIBUNAL
GUWAHATI BENCH
GUWAHATI**

ORDER SHEET OF THE HEARING ON 10th MAY, 2024, 10:30 A.M.

CP /17/GB/2022

**Present: 1. Hon'ble Member (Judicial), Shri H.V. Subba Rao
2. Hon'ble Member (Technical), Shri Satya Ranjan Prasad**

In the Matter of	Vikas Jain Vs Accolade Amusement Pvt. Ltd. 2. Gautam Bhattacharya, 3. Vishal Jain, 4. Aniruddha Bhattacharya & 5. Danny Cicil Lalo
Under Section	U/s 213, 241, 242, 243 & 244 of Companies Act, 2013

For Petitioner (s) : Mr. B. Sharma, Adv.

For Respondent (s) : Mr. P. K. Roy, Adv. R-1, 2, 4, & 5

ORDER

Ld. Counsel Mr. B. Sharma appears on behalf of the Petitioner. R-1, R2, R4 and R5 are represented by Ld. Sr. Counsel Mr. P. K. Roy. No Representation for R-3. On request of the Counsel appearing for the Petitioner, matter adjourned to **05.07.2024**.

Sd/-
Satya Ranjan Prasad
Member (Technical)

Sd/-
H.V. Subba Rao
Member (Judicial)